

HIGH COURT OF JAMMU AND KASHMIR AT JAMMUNo: 1633Dated: 09-03-2018**ORDER**

In terms of Regulation No.4 (1) of the Gender Sensitization and Sexual Harassment of women at the High Court and Subordinate Courts of Jammu and Kashmir (Prevention, Prohibition and Redressal) Regulations, 2016, the High Court of Jammu and Kashmir Gender Sensitization and Internal Complaints Committees (GSICC), for each Wing of the High Court, are constituted as under:-

SRINAGAR WING:

1. Justice Mohammad Yaqoob Mir
2. Sh. Bashir Ahmad Bashir, Senior Advocate
3. Ms. Arzoo Bhat, Advocate
4. Ms. Mir Nighat Alam, Deputy Director Social Welfare Kashmir
5. Ms. Rashida Akhter, Dy. Director ICDS Kashmir
6. Ms. Jameela Zahid, Assistant Registrar High Court of J&K
7. Sh. Imtiyaz Sofi, Advocate

JAMMU WING:

1. Justice Alok Aradhe
2. Sh. D.C. Raina, Senior Advocate
3. Ms. Surinder Kaur, Senior Advocate
4. Ms. Sushma Choudhary, Vice President Association for Social Health in India (ASHI) Neha Ghar Kachi Chawni, Jammu.
5. Mrs. Seema Khajuria Shekhar, Additional Advocate General High Court of Jammu and Kashmir
6. Ms. Nisha Saraf, Deputy Registrar High Court of J&K
7. Sh. Abhinav Sharma, Advocate J&K High Court.

Sd/-

(Badar Durrez Ahmed)

Chief Justice

No: 61959-70/RG Dated: 09-03-2018**Copy of the above forwarded to:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____

..... for information of their Lordships.

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3. Sh. Bashir Ahmad Bashir, Senior Advocate,
4. Ms. Arzoo Bhat, Advocate,
5. Ms. Mir Nighat Alam, Deputy Director Social Welfare Kashmir,
6. Ms. Rashida Akhter, Dy. Director ICDS Kashmir,
7. Ms. Jameela Zahid, Assistant Registrar High Court of J&K,
8. Sh. Imtiyaz Sofi, Advocate,
9. Sh.D.C.Raina , Senior Advocate,
10. Ms. Surinder Kaur, Senior Advocate,
11. Ms. Sushma Choudhary, Vice President Association for Social Health in India (ASHI) Neha Ghar Kachi Chawni, Jammu,
12. Mrs. Seema Khajuria Shekhar, Additional Advocate General High Court of Jammu and Kashmir,
13. Ms. Nisha Saraf, Deputy Registrar High Court of J&K,
14. Sh. Abhinav Sharma, Advocate J&K High Court,
..... for information and necessary action.
15. Incharge NIC, High Court Wing Jammu, for uploading the same on the High Court Website.
16. Office file.


(Sanjay Dhar)
Registrar General